

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

147. M.A. 1130/2018

M.A. 1074/2018

M.A. 531/2018

In

C.P. 840/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Dinesh Amarchand Shah

V/s.

Grace Realty Pvt Ltd & Ors.

Appearance

SECTION 59,210, 213,241,242 & 244 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. P. M. Athavale a/w adv. Surekha Yadav for Petitioner and Adv. Yash
Kataria for the Respondents are present.

1. List on **23.07.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)